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Title : Need to streamline rehabilitation measures being extended to Tsunami victims in Tamil Nadu.

SHRID. VENUGOPAL (TIRUPPATTUR): Excessive rains in Tamil Nadu this year have caused great havoc. Till last year there used to be disastrous drought conditions. Tsunami devastation and natural disasters that followed one another have caused great loss. The worst Tsunami that hit the coastal districts of Tamil Nadu caused great damage even to cultivable land. Successive monsoons this year have also let loose disastrous consequences. Huge property loss, crop loss, fertile land being left barren to cry for justifiable compensation. It is natural that rehabilitation measures are taken at right earnest after every natural disaster but in Tamil Nadu relief work carried out very slow.

I request the Government that every victim should be given a minimum of Rs. 2000 and every farmer with a minimum of Rs. 5,000 immediately to begin afresh their livelihood. Those who have lost their houses in Tsunami are yet to get proper shelter. Centre's duty does not end with extending a compensation package but also in diligently monitoring the relief work ensuring that needy get the needed help. Centre must also ensure that rehabilitation measures are extended in a streamlined fashion. Immediately, after Tsunami disaster, funds have poured from across the globe. Apart from the relief fund extended by the Centre, several NGOs and even the World Bank contributed funds. At this point, I would like to impress upon the Union Government to ensure that all these funds are properly utilized to mitigate the sufferings of the people affected by the natural disasters.